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O.A.No. 572 of 2006

ORDER DATED: 09.08.2006

The Applicant has filed this O.A. under Section 19 of the Administrative Tribunals Act, 1985 praying therein for fixing his seniority. As it appears, the representation of the Applicant with the same prayer is pending with Additional Divisional Railway Manager, East Coast Railways, Sambalpur.

Since, departmental remedies have not yet been exhausted, this O.A. can be disposed of, at the admission stage, directing the Respondent No.3 to dispose of the representation filed by the Applicant within two months from the date of receipt of this order. I order accordingly.

O.A. is disposed of accordingly.

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MEMBER (ADMN.)